

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:181  
ANSWERED ON:13.03.2012  
CONSUMER CLUBS  
Singh Shri Bhupendra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of consumer clubs set up in the country, State and UT-wise alongwith the objectives thereof;
- (b) the details of the criteria fixed for selection of schools for setting up of such clubs;
- (c) the details of the assistance provided to the said clubs during the current year;
- (d) whether the Government has conducted any evaluation of the Scheme for setting up consumer clubs; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): A total of 7929 Consumer Clubs have been setup in the country. A List of State and UT-wise consumer clubs is enclosed at Annexure-I. Setting up of a network of Consumer Clubs in the schools is considered a good scheme for spreading awareness about the rights of the consumers among young citizens. Non formal proactive system of imparting consumer education to the school children by involving them in various consumer welfare and consumer protection activities goes a long way in educating the children about the rights of consumers as provided in the Consumer Protection Act, 1986.

(b): The scheme of Consumer Club was launched in 2002, according to which a consumer club could be set up in Middle/High/Higher secondary School/College affiliated to a government recognized Board/University. A grant of Rs.10,000/- per consumer club per year for two years is admissible under this scheme. This scheme has been decentralized and transferred to the Govt. of States/UTs with effect from 1.4.2004. The criteria fixed for grant has been worked out on the basis of the number of districts in the State/UT as under:

No. of Districts	No. of Clubs Admissible	Amount of grant
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01-05	50	Rs.5.00 lakhs
06-15	100	Rs. 10.00 lakhs
16-25	250	Rs.25.00 lakhs
More than 25	500	Rs.50.00 lakhs

(c): An amount of Rs.37.00 lakhs has been sanctioned to State Govt. of Maharashtra for 500 consumer clubs during the current year.

(d) & (e): Indian Institute of Public Administration was assigned the task of conducting evaluation of the scheme. An overall analysis of the study reveals that the scheme on consumer club is beneficial as it involves youth, particularly students of schools in strengthening the consumer movement and creating awareness.